

**HIGH COURT OF TRIPURA  
AGARTALA**

**ORDER**

**Dated, Agartala, the 3<sup>rd</sup> May, 2017**

Hon'ble the Chief Justice has been pleased to re-constitute the Committee to supervise and monitor the progress made by the State Government in regard to the compliance of the directions of the Hon'ble Supreme Court of India passed in Judgment dated 28.01.2016 in Criminal Appeal No. 652 of 2012 (Union of India vrs. Mohanlal & another) relating to seizure & sampling, storage and disposal of Narcotic drugs & Psychotropic substances under the Narcotic Drugs and Psychotropic Substances Act, 1985, as follows:

- |                                     |   |                  |
|-------------------------------------|---|------------------|
| 1. Hon'ble Mr. Justice S. Talapatra | - | Chairman         |
| 2. The Registrar General            | - | Member           |
| 3. The Registrar (Judicial)         | - | Member-Secretary |

This is issued with immediate effect in supersession of the Order No.4, dated 27.07.2016 of the High Court of Tripura.

By order,

Sd/-

**( S. G. CHATTOPADHYAY )**  
**REGISTRAR GENERAL**

**Memo. No.F.44(11)(a)-HC/13-17/৪৭৩২-৭৪৫ Dated, the 3<sup>rd</sup> May, 2017**

**Copy to: -**

01. The Secretary General, Supreme Court of India, New Delhi.
02. The LR & Secretary, Law Department, Government of Tripura, Agartala.
03. The District & Sessions Judge, South Tripura Judicial District, Belonia / West Tripura Judicial District, Agartala / North Tripura Judicial District, Dharmanagar / Unakoti Judicial District, Kailashahar / Gomati Judicial District, Udaipur.
04. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
05. The Registrar (Vigilance), High Court of Tripura, Agartala.
06. The Registrar (Judicial), High Court of Tripura, Agartala.
07. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala.
08. The Additional District & Sessions Judge, West Tripura Judicial District, Sonamura & Khowai / Unakoti Judicial District, Kamalpur.
09. The Registrar (Admn., P&M), High Court of Tripura, Agartala.
10. The Joint Registrar, High Court of Tripura, Agartala.
11. The Deputy Registrar(s), High Court of Tripura, Agartala.
12. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.

13. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala.
14. The Secretary attached to the Registrar General, High Court of Tripura, Agartala.
15. The Assistant Registrar(s), High Court of Tripura, Agartala.
- ✓ 16. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the same in the official Website of the High Court of Tripura.
17. The Superintendent(s), High Court of Tripura, Agartala.
18. Concerned File.

  
3.5.17

**REGISTRAR GENERAL**